

providing basic amenities to them for improving the quality of life of the people and reducing imbalances in the identified minority concentration areas during the Twelfth Five Year Plan period. The projects related to the provision of better infrastructure for education, health, sanitation, pucca housing, drinking water, besides beneficiary oriented schemes for creating income generating opportunities, connecting roads, ICDS centres, skill development and marketing facilities, would be considered.

Timely disbursal of scholarships to minority students

411. SHRI AMBETH RAJAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether any mechanism exists to ensure the timely disbursal of scholarships to students under the Ministry;
- (b) if so, the details thereof;
- (c) whether any instance of delay in disbursing the scholarship to students had been reported from Uttar Pradesh; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) and (b) The Ministry of Minority Affairs implements three Scholarship Schemes *viz.* Pre-matric, Post-matric and Merit-cum-Means Based through the State Governments/UT Administrations and one Fellowship Scheme *viz.* Maulana Azad National Fellowship (MANF) Scheme through University Grants Commission (UGC). These Scholarships/Fellowship are disbursed through States/UTs and University Grants Commission respectively. As per existing Scheme guidelines the States/Union Territories implementing the Scholarship schemes are required to monitor the financial and physical performance of the scheme at State/Union Territory level for which an I.T. enabled mechanism has been mandated to be in place. The States/Union Territories are also required to furnish quarterly financial and physical progress reports to the Ministry and maintain year-wise details of the students receiving scholarship, indicating school/institute, location of school/institute, government or private, class, gender, new or renewal, permanent address and parents' income, besides placing relevant physical and financial details on their official website.

As per the guidelines of MANF Scheme, UGC is required to send quarterly physical and financial progress report to Ministry of Minority Affairs, provide a list of minority students who have been awarded the Fellowship, University, minority community and State/UT-wise, for Ministry's information and follow-up actions, if any, apart from displaying the same on its website.

At the Ministry level time line of important activities under all Scholarship Schemes are drawn and reviewed for effective implementation of the Scheme.

(c) No, Sir.

(d) Does not arise.

Funds for development of minorities in Uttarakhand

†412. SHRI MAHENDRA SINGH MAHRA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the amount sanctioned under different heads by Government for timely development of the minorities in Uttarakhand;

(b) the institution through which all types of assistance is provided to the minorities along with the maximum limit; and

(c) the different heads under which assistance by the Ministry is provided for development of minorities?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING) : (a) to (c) The Ministry sanctions funds for development of the minorities against the following heads through various schemes, the details are as under:

A. Area Development:

Multi-sectoral Development Programme:

There are two minority concentration districts (MCDs) in the State of Uttarakhand viz. Haridwar and Udham Singh Nagar where Multi-sectoral Development Programme (MsDP) is being implemented to address the identified development deficits.

The total allocation for these two districts during Eleventh Five Year Plan was Rs. 5950.00 lakh. Out of this, the project proposals worth Rs. 5862.23 have been sanctioned. An amount of Rs. 3412.34 lakh of the total sanctioned amount have been released to the State till date for construction of Polytechnic (2), ITI building (1), Primary Health Centre/sub-centre (24), anganwadi centres (455), hand pumps (914), additional classrooms (69), school building (2), toilet and drinking water in high schools (17) for implementation of MsDP in the two MCDs.

†Original notice of the question was received in Hindi.